

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

C.P.(IB)1198/MB/2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 24.04.2024

NAME OF THE PARTIES: **STATE BANK OF INDIA THROUGH**
ASISH NARAYAN V/s PRADEEP
NANLAL DHOOT

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Animesh Bisht, Advocate a/w Mr. Anush Mathkar, Advocate a/w Adv. Jeta Shree, Mr. Vihit Shah, Advocate i/b Cyril Amarchand mangaldas appeared for the Financial Creditor.
2. Mr. Sandeep Ladda, Advocate a/w Mr. Adnan Ansari, Advocate appeared for the Personal Guarantor.
3. Heard Counsel appearing for both sides and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna